

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: 13TH FINANCE COMMISSION - SPECIAL MAGISTRATES
- Resignation tendered by Sri P.Jagannadha Rao, Retired District Judge now working as Special Magistrate, Bhimunipatnam, Visakhapatnam District, to the post of Special Magistrate with effect from 19.10.2016 - Accepted - **ORDERES - ISSUED.**

- READ:**
1. G.O.Rt.No.1371 and 1372, Law (L.A & J - Home Courts.A) Department dated 13.12.2014.
 2. High Court's Notification No.1469-B.Spl., dated 18.12.2014.
 3. Application Dis.no.136 dated 15.09.2016 from Sri P.Jagannadha Rao, retired District and Sessions Judge.
 4. Letter Dis.No.8188, dated 20.09.2016 from the Prl. District and Sessions Judge, Visakhapatnam.
 5. High Court's Letter Roc.No.2035/E1/2016, dated 30.09.2016.
 6. G.O.Rt.No.737, Home Court-A) Department, dated 18.10.2016 from the Secretary to Government, Government of Andhra Pradesh.

ORDER ROC.NO.8255/2016-B.SPL., DATED:18.10.2016.

The High Court is pleased to pass the following order:-

The resignation tendered by Sri P.Jagannadha Rao, Retired District Judge, now working as Special Magistrate, Bhimunipatnam, Visakhapatnam District, to the post of Special Magistrate on the afternoon of 19.10.2016, is hereby accepted.

- i) The officer is hereby directed to handover charge of his post to the II Addl. Junior Civil Judge, Bhimunipatnam on the Afternoon of 19.10.2016 and get himself relieved from the said post.
- ii) The II Addl. Junior Civil Judge, Bhimunipatnam, will be in full additional charge of the post of Special Magistrate, Bhimunipatnam, until further orders.


REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with request to instruct the concerned to upload the High Court's Proceedings in the High Court Official website)
5. The Secretary to Government, Law (L.A & J) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Prl. District and Sessions Judge, Visakhapatnam
11. The I Addl. District and Sessions Judge, Visakhapatnam
12. The Special Magistrate, Bhimunipatnam, Visakhapatnam District
13. The II Addl. Junior Civil Judge, Bhimunipatnam, Visakhapatnam District
14. The District Treasury Officer, Visakhapatnam
15. The Sub Treasury Officer, Bhimunipatnam, Visakhapatnam District

16. **THE SECTION OFFICERS:**
 - (a) B.Section; (b) Computer Section; (c) D-II (Buildings); (d) D-I Budget; (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell,

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Special Magistrate Courts – Resignation application submitted by Sri P.Jagannadha Rao, Special Magistrate, Bheemunipatnam, Visakhapatnam District - Considered by the High Court – Resignation accepted w.e.f. 19.10.2016 A.N. – relieved – Orders – Issued.

HOME (COURTS-A) DEPARTMENT

G.O.Rt.No.737

Dated: 18-10-2016.
Read the following:-

- (1) G.O.Ms.No.35, Law (LA&J-Home-Courts-C) Department, dated 31.03.2011.
- (2) G.O.Rt.No: 1371, Law (LA&J Home Cts. A) Dept., dt:- 13-12-2014.
- (3) G.O.Rt.No.1055, Home (Courts. A) Department, dated: 08.09.2015.
- (4) G.O.Rt.No.265, Home (Courts. A) Department, dated: 18.04.2016.
- (5) From the Registrar (Vigilance), High Court of Judicature at Hyderabad, Lr.Roc.No.2035/E1/2016, Dt:-30.09.2016.

ORDER:-

In the circumstances reported by the Registrar (Vigilance), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh in the letter 5th read above, Government hereby accept the resignation of Sri P.Jagannadha Rao, Special Magistrate, Bheemunipatnam, Visakhapatnam District and accordingly he is relieved of his duties w.e.f. 19.10.2016 A.N.

2. The Registrar (Vigilance), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh shall take necessary action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

C.S.S.V. DURGA PRASAD,
SECRETARY TO GOVERNMENT

To

The Registrar (Vigilance), High Court of Judicature at Hyderabad
for the State of Telangana and the State of Andhra Pradesh.

The Registrar (General), High Court of Judicature at Hyderabad
for the State of Telangana and the State of Andhra Pradesh.

The Individual through the Registrar (General), High Court of Judicature at Hyderabad
for the State of Telangana and the State of Andhra Pradesh.

Copy to:-

The P.S. to Principal Secretary to C.M.

The P.S. to Secretary Law

Sc/Sf.

//FORWARDED::BY ORDER//

SECTION OFFICER